

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.07.2024 AT 01:00 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/74/7/AMR/2021	Admitted	7 of IBC	Dovefibrn Micro Finance Private Limited Vs Laxme Saai Steel Private Limited
	IA(IBC)/276/2023	60(5) of IBC,2016	M/s. Laxme Saai Steel Pvt Ltd Vs. AP Eastern Power Distribution Company Ltd & 2 Ors.

**ORDER**

**IA (IBC)/276/2023:**

**Present:** Ms. Aishwarya, Proxy Counsel for the Applicant  
Mr. Kiran Teja, Proxy Counsel for the Respondents

Common counters of R1 to R3 filed. At the request of the proxy Counsel for the Applicant, for filing Rejoinder, list the matter on 19.07.2024. The Interim Order granted earlier shall stands extended.



**SANJAY PURI  
MEMBER (TECHNICAL)**



**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**